UIDSMT scheme in Madhya Pradesh

 $\dagger 1645.$ MISS ANUSUIYA UIKEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a proposal has been sent to the Central Government by State level empowered committee after accepting the proposal amount involving Rs.6377.55 lakhs under UIDSMT scheme of Madhya Pradesh relating to urban renovation and road construction of Gwalior;
- (b) if so, the date on which Central Government has received this proposal and the amount released by the Central Government till now in this regard; and
- (c) if the amount is not released after receiving the proposal, by when it will be released and the reasons behind the delay in proposal?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. The State Level Sanctioning Committee of Madhya Pradesh in its meeting held on 27.9.2007 approved 3 projects at Gwalior namely Sewerage at Rs. 66.50 crore, Road at Rs. 46.47 crore and Urban Renewal at Rs.17.30 crore.

(c) During 2008-09, Planning Commission provided additional allocation of Rs.5000.00 crore for clearing the pending projects approved up to December 2008 on one town - one project basis. On the basis of the priority provided by the State of Madhya Pradesh, the Sewerage Project out of the three projects at Gwalior was taken up for release against this additional allocation and 1st installment of ACA amounting to Rs.3l.39 crore was released. As the State has already exhausted its 7 year Mission allocation, funds for the remaining project cannot be released.

Proposals for new metro rail networks

1646. SHRI T.K. RANGARAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there are proposals for new Metro rail networks received from State Governments;
 - (b) if so, the details of the proposals; State-wise;
- (c) whether necessary clearances have been given to each of these projects; project-wise details; and
 - (d) the present status of these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) The Central Government have received two Detailed Project Reports from State Governments viz Extension of Delhi Metro Rail from Mundka to Bahadurgarh from Government of Haryana and Kochi Metro Rail Project from Government of Kerala. The details are given in the Statement.

[†]Original notice of the question was received in Hindi.

Statement

Details of proposals for new metro rail networks

State/	Length	Cost	Funding Pattern	Present Status
Project	in km.	Rs.in		
		crore		
Haryana:	11.781	1432	No firm proposal	Government of Haryana
Extension of			received from	has forwarded Detailed
Delhi Metro to			State Government.	Project Report to
Bahadurgarh				Government of National
				Capital Territory of Delhi
				(GNCTD) on 10.3.2009 for
				approval. GNCTD has not
				accorded its approval. The
				Government of Haryana
				has not yet submitted firm
				proposal with cost
				estimates, cost sharing
				and firm commitment to
				meet its share of the cost,
				etc. to the Central
				Government. As such,
				proposal is presently pre-
				mature
Kerala: Kochi	25.3	2991.5	Joint Ownership	The Planning Commission
Metro Rail			Special Purpose	has supported the
Project			∀ehicle of	proposal and the final
			Government of	Cabinet Note for Kochi
			India and	Metro Rail Project has
			Government of	been sent to the
			Kerala on 50:50	Cabinet Secretariat for
			equity sharing	consideration of the
			basis.	Cabinet.

New deal for urban transport

1647. SHRI MOHD. ALI KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any new deal for urban transport;
- (b) if so, the details worked out so far for each State especially in Andhra Pradesh;
- (c) the funds released/to be released so far for this purpose; and
- (d) whether Government has failed in providing urban transport in each State especially in Andhra Pradesh despite spending lakhs of rupees in each State?